## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 183/621A/NCLT/AHM/2016 (New) CA No. 76-A/621A/CLB/MB/2015 (Old)

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Name of the Company: Safal Buildcon Pvt. Ltd.

Section of the Companies Act: <u>Section 166(1) of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

## <u>ORDER</u>

None present for the Petitioner in spite of listing the matter as a last chance.

Petitioner is directed to appear before this Bench on 07.11.2016 in person or through representative, failing which further steps follow.

List the matter on 07.11.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 29<sup>th</sup> day of September, 2016